

Operational creditors (Government Dues)

SI No	Name of Creditor	Address	Email ID	Amount Claimed (Rs)	Amount of Claim Admitted (Rs)	Remarks
1	Deputy Commissioner of Commercial Taxes	DCCT, (Audit)-1, Davangere, Room No 108, 1st Floor, Vanijya Terige Bhawan, Devaraj Urs Layout, A Block, P B Road, Davangere-577006	dcctauditdvg@gmail.com	1,89,46,372.00	-	Order u/s 9(2) of CST Tax, 1956 and sec 36 of KVAT Act 2003 for the year 2010-11 CST Short Paid-Rs 74,11,853/- Interest u/s 36 upto 5th Sept 19-Rs 1,15,35,519/- (CIRP admission date 26th Aug 2019) Claim compiled on the basis of records handed over by IRP
2	Assistant Commissioner of Commercial Taxes	ACCT, (Audit-2), Davangere, Vanijya Terige Bhawan, Room No 107, 2nd Floor, Devaraj Urs Layout, A Block, P B Road, Davangere-577006	acctaudit2dvg@gmail.com	11,45,64,573.00	-	Order u/s 39(1), 72(2) & 36 of KVAT Act 2003 dated 26.04.2014 for the year 2006-07 Order u/s 39(1), 72(2) & 36 of KVAT Act 2003 dated 26.04.2014 for the year 2007-08 Order u/s 9(2) of CST Act 1956 dated 26.04.2014 for the year 2007-08 Order u/s 39(1), 72(2) & 36 of KVAT Act 2003 dated 22.04.2016 for the year 2009-10 Order u/s 9(2) of CST Act 1956 dated 22.04.2014 for the year 2009-10 Copies of the orders not attached with the claim Claim compiled on the basis of records handed over by IRP
				13,35,10,945.00	-	